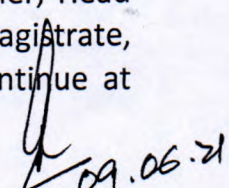


OFFICE OF THE  
PRINCIPAL DISTRICT AND SESSIONS JUDGE. SRINAGAR

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ORDER No. /03 /PDJ/SGR  
DATED: 09.06.2021

In partial modification to this Office Order No. 84/PDJ/SGR dated 24.05.2021 Sh. Muzaffar Ahmed Khan, Head Assistant posted as Nazir in the Court of Pr. Distt & Sessions Judge, Srinagar and Sh. Nazir Ahmed Rather, Head Assistant posted as Nazir in the Court of PT&E Magistrate, Srinagar, ordered to swap their postings, shall continue at their original place of postings.

  
(M. A. Chowdhary)

Principal District & Sessions Judge,  
Srinagar

No: 1687-91 /PDJS/2021 Dated: 09.06.2021

Copy to:

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of Jammu and Kashmir, Srinagar for information, with request for confirmation of the action taken.
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey, Judge High Court of J&K (Administrative Judge for District Srinagar), for information of his Lordship.
3. PT&E Magistrate, Srinagar **For information and compliance.**
4. System Officer, e-courts for uploading on the official website of this Court. He is further directed to notify the Personal cell nos. of the above officials with their new place of postings on all the groups for information to Advocates, Judicial officers, filing counter and employees.
5. Order File no. 31 with w2sc.

  
Chief Administrative Officer